

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.09
I.A. Nos.398, 767 & 768/2023 in
C.P. (IB).No.36/BB/2022

IN THE MATTER OF:

Shri Arihant Credit Souhard Sahakari Ltd. ... Petitioner
Vs.
M/s. Soubhagya Laxmi Sugars Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 12.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri C. K. Nandakumar (Sr. Counsel) with
Ms. Maithreyi Bhat

ORDER

I.A. Nos.398 of 2023:

1. Heard the Ld. Senior Counsel for the RP.
2. **Order Reserved.**

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma